

ITEM NO.113

COURT NO.14

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 1122/2017

NANDESHWAR KUMAR

Appellant(s)

VERSUS

RAJENDRA PRASAD PANDEY & ORS.

Respondent(s)

Date : 22-05-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Subhro Sanyal, AOR (Not Present)

For Respondent(s) :Mr. Pradum Kumar, Adv.
Mr. Anuj Prakaash, Adv.
Mr. Niraj Dubey, Adv.
Mr. Kumar Mihir, AOR

Mr. Azmat Hayat Amanullah, AOR
Ms. Rebecca Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Despite repeated calls, none has entered appearance on behalf of the appellant, who is the complainant.
2. We notice that it is a case of acquittal by both the Courts below.
3. In the interest of justice, we adjourn the matter.
4. List the matter on 21.08.2025 (high on Board).

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)